

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C. P. NO. 141(ND)/2012**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

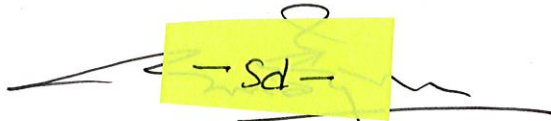
**NAME OF THE COMPANY: M/s. Baseline Infradevelopers Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 425**

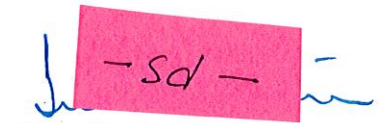
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Ms. Ram Jana Roy Gawai, Advocate Ms. Vasudha Sen, Advocate Ms. Shrinita Ghosh, Advocate		
	For the Respondent (s)	: Dr. U. K. Chaudhary, Sr. Advocate for R1 Ms. Manisha Chaudhary, Advocate for R1 Mr. Himanshu Vij, Advocate for R1 Mr. Zeehon Hashmi, Advocate for R-4		

**Order**

To come up with the connected matter.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**